

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1172
TO BE ANSWERED ON FEBRUARY 13, 2023

STATUS OF HOUSING FOR ALL UNDER PMAY-U IN ODISHA

NO. 1172. DR. AMAR PATNAIK:

Will the Minister of Housing and Urban Affairs be pleased to state:

- a) the details of the funds sanctioned and released by the Centre for the construction of houses under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in Odisha from 2017 to 2023, year-wise;
- b) the details of the total number of houses sanctioned and completed under the PMAY-U scheme for the State of Odisha from 2017 to 2023, year-wise;
- c) whether Government has any proposals to improve the completion rate under PMAY-U and therefor ensure Housing for All;
- d) if so, the details thereof; and
- e) if not, reasons therefor?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) & (b):The year-wise details of houses sanctioned and completed along with central assistance sanctioned and released for the construction of houses in the State of Odisha under the Pradhan Mantri Awas Yojana-Urban (PMAY-U)from 2017 to 2023 (as on 6th February, 2023) are annexed.

(c) to (e): States/ Union Territories (UTs), including the State of Odisha, have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline as per respective Detailed Project Reports (DPRs) and delivered to eligible beneficiaries. This Ministry regularly monitors the progress of implementation of the scheme through periodic review meetings/video-conferencing with States/UTs and field visits. PMAY-U has been extended up to 31st December, 2024, except Credit Linked Subsidy Scheme vertical, to complete the sanctioned houses without changing its funding pattern and implementation methodology.

Annexure referred to in reply to RSUQ No. 1172 due for 13-02-2023

Year wise details of Central Assistance Sanctioned and Released along with Houses Sanctioned and Completed/Delivered since inception in the State of Odisha under PMAY-U

As on 6th Feb 2023

Financial Year	Central Assistance Sanctioned (₹ in Crores)	Central Assistance Released* (₹ in Crores)	Houses Sanctioned (Nos)	Houses Completed/Delivered** (Nos)
2017-18	464.46	157.38	31,351	1,940
2018-19	737.38	411.78	48,711	45,836
2019-20	190.08	320.97	11,977	15,413
2020-21	331.50	386.39	20,073	26,069
2021-22	1,119.93	333.66	74,789	10,350
2022-23	28.31	211.20	1,413	18,947
Total	2,871.66	1821.38	188,314	118,555

* Inclusive of funds released against approved Central Assistance during preceding years

** Houses completed are inclusive of achievements against sanctioned houses during preceding years